

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-129/2006/8361/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the 29<sup>th</sup> September, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/4317 dated 27.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 30.09.2023, till the morning of 02.10.2023.** Further, the next senior most Judicial Officer available at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-129/2006/8362/A dated , 29-09-23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**